

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/38/2016
NAME OF THE PETITIONER(S) : N. Thirumurthy & another
NAME OF THE RESPONDENT(S) : SREE LAKSHMIRAM BRIGHT BARS PVT LTD
& 6 Ors
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	DESIKAN B. for A.K. Mysamy LLP	R1 - R5	Desikan B.

ORDER

Counsel for petitioner absent. Shri B Desikan, counsel for R1 to R5 present.
Counsel for respondents submitted that he received an intimation from the
counsel for petitioner that due to personal inconvenience he could not attend the
Tribunal today. At request time extended for hearing. Put up on **17.01.2017 at**
10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)